

**Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Branch Secretariat)  
Mumbai 400 020**

**ANNUAL REPORT FOR THE YEAR 2014-2015**

The Ministry of Law & Justice, Department of Legal Affairs, Branch Secretariat, Mumbai is presently headed by the Senior Govt. Advocate & In-charge. He is assisted by one Additional Legal Adviser, one Additional Govt. Advocate and one Superintendent (Legal) and other officials. A Report to the above effect has been submitted as per the directives of the Central Information Commission for time bound implementation of obligations under Section 4 of the Right to Information Act, 2005. The particulars regarding functioning, duties, organization etc. said therein are wisely narrated in the following report:

- (i) The particulars of its organization, functions and duties

ORGANIZATION:

The Ministry of Law & Justice has basically divided into two sets, i.e. the Main Secretariat and its Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.

As far as the work handled by Mumbai Branch Secretariat is concerned, it includes tendering of legal advice, handling of litigation work pertaining to Bombay High Court, litigation pertaining to other sub-ordinate courts which falls under the entire western region and the administration of the Branch Secretariat.

The Joint Secretary & Legal Adviser is the overall In-charge of the Branch Secretariat. Additional Govt. Advocates, Additional Legal Adviser, Assistant Legal Adviser & Superintendent (Legal) are assisting the above Joint Secretary level Officers and handling the advice, litigation and administrative matters of the Branch Secretariat. The Section Officer / Drawing & Disbursement Officer assists the Joint Secretary in the local administrative matters.

In addition to the above, the work of the Branch Secretariat is bifurcated in separate sections for its smooth functioning, i.e. Advise Section, Misc. Original Side Litigation Section, Appellate Side Litigation Section, FERA/FEMA, DGFT, SAFEMA, etc. Litigation Section, Suits Arbitrations and Land Acquisition References Section. Each Section is dealt by a senior Officer of this Branch Secretariat.

Assistants (Legal), Assistants (CCS), Accountant, PPS, PS, PAs, Court Clerks, UDCs, LDCs are other posts which assist the Officers in discharging their duties.

FUNCTIONS & DUTIES:

The Ministry of Law & Justice, Department of Legal Affairs, Branch Secretariat, Mumbai renders advice to various Ministries / Departments of Government of India on receipt of the respective references from it on different kinds of legal matters and attends to the litigation work of the Central Government in Bombay High Court, C.A.T., other Tribunals and before all the Sub-ordinate Courts of entire Western Region. The entire work is performed by its Officers under the guidance of the Joint Secretary & Legal Adviser and/or the Senior Govt. Advocate and In-charge of this Branch Secretariat. This Branch Secretariat is always guided by the Hon'ble Secretary.

A copy of organization chart of Branch Secretariat, Mumbai is given as under:

(ii) The powers and duties of the Officers and employees

[Same as given at (i) above]

(iii) The procedure followed in the decision making process including the channels of supervision and accountability

(iv) The norms set by it for the discharge of its functions

[Same as given at (iii) above]

(v) The rules, regulations, instructions, manuals and records held by it or under its control or used by its employees for discharging its functions

1	GSR No.1(E), dated 1st January, 1987 - Law Officers (Conditions of Service) Rules, 1987, as amended from time to time
2	Law Officers (Conditions of Service) Rules, 2008, (Amendment to Law Officers (condition of service) Rules 1987)
3	Law officers(Condition of Service) Amendment Rules, 2008 dated 23rd September, 2008.
4	O.M.No.F.26(1)/99-Judl., dated 24th September, 1999- Terms and conditions of Counsel of various High courts (except High Court of Bombay, Calcutta, Madras and Bangalore).
5	O.M. No.F.27(11)/99-Judl., dated 24th September, 1999 – Terms and conditions of Counsel of District & Subordinate Courts.
6	O.M.No.F.23(2)/2001-Judl., dated 14th May, 2001– Terms and conditions of Counsel of Bombay High Court.
7	O.M.No.F.33(1)/2000-Judl., dated 11th September, 2000 – Clarifications.
8	O.M.No.F.26(1)/2002-Judl., dated 7th February, 2005 – Change of designation of Senior Central Government Standing

	Counsel/Additional Central Government Standing Counsel
9	O.M. No.F.44(10)/2004-Judl., dated 3rd September, 2004 – Modification of terms and conditions
10	O.M. No.F.36(2)/90-Judl., dated 4th June, 1991- Jurisdiction of Branch Secretariats / Supervision of Central Government Litigation work at different High Courts.

(vi) A statement of the categories of documents that are held by it or under its control

Ministry of Law & Justice, Department of Legal Affairs, Branch Secretariat, Mumbai is a nodal office coordinating with the Ministries / Departments of Government of India and assisting them in handling their advice as well as litigation matters before the Bombay High Court as well as Tribunals / Sub-ordinate Courts inferior to High Court. Therefore, this Branch Secretariat does not keep any original documents with it. All the documents / references received in this Branch Secretariat are invariably be returned to the litigant departments alongwith the advice or correspondence of litigation.

(vii) The particulars of any arrangement that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof

The Branch Secretariat, Mumbai is dealing with the matters pertaining to Central Government / Ministries / Departments and hence it does not involve any consultation with the public.

(viii) A statement of the Boards, Councils, Committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice and as to whether meetings of those Boards, Councils, Committees and other bodies are open to the public, or the minutes of such meetings are accessible for public

As far as this Branch Secretariat is concerned, not applicable.

(ix) A directory of its officers and employees

The directory of the Officers and employees is given as under:  
DIRECTORY OF THE OFFICERS AND EMPLOYEES WORKING IN THE BRANCH SECRETARIAT, MUMBAI

Sl.No	Name & Designation S/Shri	Tel. No.
1.	Shri H.P. Chaturvedi, Joint Secretary & Legal Adviser	(O) 22015789 R-28865104 Fax: 22004132
2.	Shri Pankaj Kapoor Addl. Government Advocate	22033173 R-23610101

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3.	Shri A.A. Ansari Addl. Government Advocate	22011790
4.	Shri Niraj Kumar Assistant Legal Advisor & CPIO	22076558
5.	Shri N.A. Pande, Superintendent (Legal) & Assistant Central Public Information Officer	22039187
6.	Shri K. Santosh Ramanna Superintendent (Legal)	22037588
7.	Shri S.K. Dewan, Section Officer & DDO	22037500
8.	Shri Anup Kumar, Assistant (Legal)	22036995
9.	Smt.B.V.Raman, Assistant (CSS)	22033162
10.	Smt.Anuradha Sriram, Assistant (CSS)	22033162
11.	Mrs.Vijaya K.Nair, Librarian	
12.	Smt.Geeta V.Mohare, Assistant (CSS)	22033162
13.	Smt. Sivakami Prakash, PPS	
14.	Shri N.R. Joshy, PA	
15.	Smt. Usha Vijay Salian, PA	
16.	Smt. Maya Y. Golatkar, PA	
17.	Shri V.Y.Desai, Sr. Court Clerk	22037500
18.	Shri.B.N.Sable, Sr. Court Clerk	22014133
19.	Shri S.M.Jadhav, Sr. Court Clerk	---
20.	Shri.A.G.Desai, Sr. Court Clerk	22037500
21.	Shri S.S.Lanjekar, Sr. Court Clerk	22033173
22.	Shri D.M.Dumbre, Sr. Court Clerk	---
23.	Shri A.S.Gurav, Court Clerk	22036995
24.	Shri A.S.Redkar, Court Clerk	---
25.	Shri Denis Barreto, Staff Car Driver	---

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26.	Shri G.M.Sawant, Gestetner Operator	---
27.	Shri A.B.Pawar, Daftary	---
28.	Shri E.C.Gharve, Daftary	---
29.	Shri S.D.Randive, Daftary	---
30.	Shri P.S.Lanjekar, Multi Tasking Staff	---
31.	Shri Kailash Shedge, Multi Tasking Staff	---
32.	Shri Sunil Gurav, Multi Tasking Staff	---
33.	Shri Manoj Sawant, Multi Tasking Staff	---
34.	Shri Sameer Gharve, Multi Tasking Staff	---
35.	Smt.Vasant Poojari, Multi Tasking Staff	---
36.	Smt.Vaishali Karmale, Multi Tasking Staff	---
37.	Shri B.D.Ardalkar, Multi Tasking Staff	---

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(x) The monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations

A statement showing the name of the post with classification and scale of pay with increments attached thereto is given as under:

**STATEMENT SHOWING THE NAME OF THE POST WITH CLASSIFICATION AND SCALE OF PAY WITH INCREMENTS ATTACHED THERETO**

Sl.No	Name & Designation S/Shri	Scale of pay	Increment
1	Shri H.P. Chaturvedi, Joint Secretary & Legal Adviser	PB-4 Rs.37400-67000 GP.Rs.10000	3% from 1 <sup>st</sup> July of every year

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		PB-4	
2	Shri Pankaj Kapoor Addl. Government Advocate	-do-	-do-
3.	Shri A.A. Ansari Addl. Government Advocate	Rs.37400- 67000 GP Rs.8700	-do-
4.	Shri Niraj Kumar Assistant Legal Advisor & CPIO	Rs.15600- 39100 GP Rs.6600	
5	Shri N.A. Pande, Superintendent (Legal) & Assistant Central Public Information Officer	9300-34800 GP.Rs.4800.	-do-
6	Shri K. Santosh Ramanna, Superintendent (Legal)	9300-34800 GP.Rs.4800.	-do-
7.	Shri S.K. Dewan, Section Officer & DDO	-do-	-do-
8.	Shri Anup Kumar, Assistant (Legal)	PB-2 Rs.9300-34800 GP.Rs.4600	-do-
9	Smt.B.V.Raman, Assistant (CSS)	-do-	-do-
10.	Smt.Anuradha Sriram, Assistant (CSS)	-do-	-do-
11	Mrs.Vijaya K.Nair, Librarian	9300-34800 GP.Rs.4800	-do-
12	Smt.Geeta V.Mohare, Assistant (CSS)	9300-34800 GP.Rs.4600	-do-
13.	Smt. Sivakami Prakash, PPS	Rs.15600- 39100 GP Rs.6600	-do
14.	N.R. Joshy, PA	9300-34800 GP.Rs.4800	-do-
15.	Smt. Usha Vijay Salian, PA	-do-	-do-
16.	Smt. Maya Y. Golatkar, PA	-do-	-do-
17	Shri V.Y.Desai, Sr. Court Clerk	5200-20200 GP Rs.2800	-do-
18	Shri.B.N.Sable, Sr. Court Clerk	-do-	-do-
19	Shri S.M.Jadhav, Sr. Court Clerk	-do-	-do-
20	Shri.A.G.Desai, Sr. Court Clerk	-do-	-do-
21	Shri S.S.Lanjekar, Sr. Court Clerk	5200-20200 GP Rs.2000	-do-
22	Shri D.M.Dumbre, Sr. Court Clerk	-do-	-do-
23	Shri A.S.Gurav, Court Clerk	-do-	-do-

24	Shri A.S.Redkar, Court Clerk	-do-	-do-
25	Shri Denis Barreto, Staff Car Driver	5200-20200 GP Rs.2400	-do-
26	Shri G.M.Sawant, Gestetner Operator	PB-1 5200.20200 GP.Rs.1900	-do-
27	Shri A.B.Pawar, Daftary	-do-	-do-
28	Shri E.C.Gharve, Daftary	-do-	-do-
29	Shri S.D.Randive, Daftary	PB-1 5200.20200 GP.1600	-do-
30	Shri P.S.Lanjekar, Multi Tasking Staff	PB-1 5200.20200 GP.Rs.1900	-do-
31	Shri Kailash Shedge, Multi Tasking Staff	-do-	-do-
32	Shri Sunil Gurav, Multi Tasking Staff	-do-	-do-
33	Shri Manoj Sawant, Multi Tasking Staff	-do-	-do-
34	Shri Sameer Gharve, Multi Tasking Staff	-do-	-do-
35	Smt.Vasant Poojari, Multi Tasking Staff	-do-	-do-
36	Smt.Vaishali Karmale, Multi Tasking Staff	-do-	-do-
37	Shri B.D.Ardalkar, Multi Tasking Staff	-do-	-do-

(xi) The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

As far as this Branch Secretariat is concerned, not applicable.

(xii) The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes

As far as this Branch Secretariat is concerned, not applicable.

(xiii) Particulars of concessions, permits or authorizations granted by it

As far as this Branch Secretariat is concerned, not applicable.

(xiv) Details in respect of the information, available to or held by it, reduced in an electronic form

The information pertaining to this Branch Secretariat is posted by the Main Secretariat on the website of Ministry of Law & Justice, Department of Legal Affairs, New Delhi.



(xv) The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use

There is no other facility except the information available on the website of this department for public use.

(xvi) The names, designations and other particulars of the public information officers

The particulars of the Public Information Officers/Assistant Public Information Officers designated by the Department of Legal Affairs are given below:

<u>Name of the Office</u>	<u>Appellate Authority</u>	<u>CPIO</u>	<u>CAPIO</u>
<b>Branch Secretariat, Mumbai, 2nd Floor, Aayakar Bhavan, New Marine Lines, Mumbai-20.</b>  <b>TelNo- 022-22015789</b>  <b>Fax No.-022-22088345 &amp; 022-22004132</b>	<b>Shri H.P. Chaturvedi,</b>  <b>Joint Secretary &amp; Legal Adviser</b>  <b>Tel. No. 022-22015789</b>	<b>Shri Niraj Kumar,</b>  <b>Assistant Legal Advisor</b>  <b>Tel. No.022-22076558</b>	<b>Shri N.A.Pande,</b>  <b>Superintendent (Legal)</b>  <b>Tel. No. 022-22039187</b>

(xvii) Such other information as may be prescribed and thereafter update these publications every year

This Department has nothing special to mention.

A. LEGAL ADVICE:

The references received from various Ministries / Departments of Central Government seeking legal advice are examined at the first instance by the Superintendent (Legal) and thereafter put up to the In-charge who in turn mark the cases to the Additional Legal Adviser / Assistant Legal Adviser / Additional Govt. Counsel as per the distribution / allotment of work. If required the advice matters are also referred to the Ld. Additional Solicitor General of India for his expert opinion.

As far as the current year is concerned, this Branch Secretariat has received about **2800** cases being reference seeking advice and this Branch Secretariat has almost disposed of all the cases and nothing is pending on date.

B. LITIGATION:

The litigation of this Branch Secretariat is headed by the Joint Secretary & Legal Adviser & In-charge who in turn assisted by the Additional Govt. Advocate and Superintendent (Legal) in discharging the duties in handling the litigation matters filed in Bombay High Court either filed by the Government of India or against it. So also, the litigation pertaining to Subordinate Courts is handled by the Branch Secretariat. Wherever necessary the litigation is handled through the Advocates / Counsel appointed / empanelled on the Panel of Government of India for Bombay High Court on its Ordinary Original Civil Jurisdiction, Appellate Jurisdiction & Criminal Jurisdiction and through other Counsel empanelled on different Panels appearing before the different Courts of law.

As far as the current year is concerned, this Branch Secretariat has received about **2105** cases in different litigation sections. The Counsel were engaged for protecting the interest of Government of India involved in the matter through different Central Govt. Ministries/Departments and on or about **880** litigation cases have been disposed of before the Hon'ble High Court.

In addition thereto, this Branch Secretariat has handled other regular lower court and other High Courts litigations as well as the litigation before the Central Administrative Tribunal and the figure of such other litigation runs over **3,000** matters in the particular year.

C. ADMINISTRATION:

The Joint Secretary & Legal Adviser/In-charge is the head of the administration of the Branch Secretariat, Mumbai. He is assisted by the Superintendent (Legal) and the Section Officer, who also functions as DDO in handling the day-to-day administrative matters of the Branch Secretariat.

D. OFFICIAL LANGUAGE :

The Joint Secretary & Legal Adviser & In-charge of this Branch Secretariat also works in the capacity of "Vibhagiya Rajbhasha Adhikari" and other officers nominated by him to work for promotion and maximum usage of Official Language in the Branch Secretariat. A "Rajbhasha Samiti" is constituted in this Branch Secretariat with Members as under:

- (i) Shri H.P. Chaturvedi, Joint Secretary & Legal Advisor  
(Head of the Committee)
- (ii) Shri A. A. Ansari, Addl. Govt. Advocate (Member)
- (iii) Shri Niraj Kumar, Asstt. Legal Adviser (Member)
- (iv) Shri N.A. Pande, Supdt. (Legal) (Member)
- (v) Shri K. Santosh Ramanna, Supdt. (Legal) (Member)

The above Committee is submitting the periodical Reports to the In-charge. It is pertinent to note here that the work done by this Branch Secretariat as far as the Official Language is concerned, the Main Secretariat has admired the work done in this regard.

E. Year Wise list of applications received by Branch Secretariat, Mumbai, under RTI Act, 2005 :

For updation of the Data in the official website of the Department of Legal Affairs, Ministry of Law & Justice, New Delhi. The information with regard to the RTI application received in this Branch Secretariat right from the year 2006 till date are compiled and placed as under:

Sr. No.	Name of Applicant	Date of RTI	Date of Receipt RTI	Date of Disposal RTI	Remark
1.	Rahul Kumar B-604,Vigyan,Sec-17, Vashi, Navi Mumbai	08-05/2006	11-05-2006	15-05-2006	
2	Ms.Rasheda Hussain Central Public Information Officer Central Excise Mumbai	16-05-2006	18-05-2006	23-05-2006	
3	CAPIO, Central Excise, Mumbai-V,Utapd Shulk Bhavan Plot No.24-c Sector-E Bandra Kurla	01-06-2006	05-06-2006	05-06-2006	
4	Shri D.R. Meena JS & Govt. Counsel Ministry of Law & Justice Shastri Bhavan New Delhi	14-06-2006	14-06-2006 (Fax)	15-06-2006	
5.	Nipun Mathkar B-5 Jivdani Krupa Chawl Ramchandra Jadhav wadi, vijay nagar near sai baba mandir Nalasopara (E)	28-07-2006	28-07-2006	04-08-2006	
6.	Braco Electricals Baraco House C.C.I Road Opp. Special Steel Ltd Borivli (E)	18-07-2006	24-07-2006	07-08-2006	
7	CAPIO, Central Excise, Mumbai-V,Utapd Shulk Bhavan Plot No.24-c Sector-E Bandra Kurla	20-07-2006		11-08-2006	
8.	Nipun Mathkar B-5 Jivdani Krupa Chawl Ramchandra Jadhav wadi, vijay nagar near sai baba mandir Nalasopara (E)	17-08-2006	21-08-2006	21-08-2006	
9.	Commissioner of Income Tax 121,Mahatma Gandhi Road, Nugambakkam, Chennai-34	22-08-2006	30-08-2006	30-08-2006	
10	Commissioner of Income Tax 121,Mahatma Gandhi Road, Nugambakkam, Chennai-34	05-09-2006	14-09-2006	14-09-2006	
11	Braco Electricals Baraco House C.C.I	29-08-2006	01-09-2006	08-09-2006	

	Road Opp. Special Steel Ltd Borivli (E)				
12.	Braco Electricals Baraco House C.C.I Road Opp. Special Steel Ltd Borivli (E)	23-12-2006	28-012-2006	17-01-2007	
13.	Kailash M. Pagare C.G.S. Colony Sector -7 Building No.58 R.No.2363 Antop Hill Mumbai	20-09-2006	26-09-2006	03-10-2006	

Sr. No.	Name of Applicant	Date of RTI	Date of Receipt RTI	Date of Disposal RTI	Remark
14	Deepak Khosla 218 Section XV-A Nodia 201301	07-10-2006	13-10-2006	17-10-2006	
15.	Devendra S. Doctor C/2 Sonawala building no.4 Tardeo, Mumbai	11/10/2006	11/10/2006	17/10/2006	
16.	Mr. Vishal Sharma 113-B, Churchgate Chambers 5, New Marine Line	17/10/2006	30/10/2006	31/10/2006	
17.	Mr. Vishal Sharma 113-B, Churchgate Chambers 5, New Marine Line	03/11/2006	04/11/2006	07/11/2006	
18	The Dy. Dir. Post Office (PRO) and CPIO Mumbai GPO-400 001	16/11/2006	17/11/2006	20/11/2006	
19	Shri.V.S. Patil Food and Drug Admn. Bandra Kurla Complex,341 F.D.A. Building Bandra (E)	29/11/2006	30/11/2006	05/11/2006	
20.	R Rajangam Additional Legal adviser to Govt.of India, Shastri Bhavan Chennai 600006	30/11/2006	04/12/2006	05/12/2006	
21	Shri E Saravaanakumar Asst. Information. Officer 3 <sup>rd</sup> floor Shastri Bhavan 26 Haddows Road Chennai	7/12/2006	12/12/2006	13/12/2006	
22	Shri.V.S. Patil Food and Drug Admn. Bandra Kurla Complex,341 F.D.A. Building Bandra (E)			19/12/2006	

Sr. No.	Name of Applicant	Date of RTI	Date of Receipt RTI	Date of Disposal RTI	Remark
1.	Mrs. Rajlaxmi Sridhar Ministry of Law & Justice Deptt. of Legal Affairs Br. Sectt. Mumbai	20/02/2007	26/02/2007	08/03/2007	
2.	Lal Bahadur N Section Engineer P Way Western Railway Valsad	11/03/2007	13/03/2007	22/03/2007	
3.	Debdoot Hlader 24 B Kali Lane Kalighat Kolkata	05/03/2007	16/03/2007	21/03/2007	
4.	Mrs. Savita Subhash Patkar Bhiwandiwalla building 1 <sup>st</sup> floor R.No.58 Dattaram Lad Marg Kalachowki	29/10/2007	01/11/2007	03/11/2007	
5.	M. Kuppaiiah Advocate 1311, Phase-2, Sathuvachari Vellore- 632009	21/03/2007	30/03/2007	02/04/2007	
	Lal Bahadur N Section Engineer P Way Western Railway Valsad	30/03/2007	05/04/2007	10/04/2007	
6.	Debdoot Halder 24 B Kali Lane, Kalighat Kolkata-700026	15/01/2007		24/01/2007	
7.	Smt. Rajlakshmi Sridhar,PS Ministry of Law & Justice Mumbai	20/02/2007		08/03/2007	
	Smt. Rajlakshmi Sridhar,PS Ministry of Law & Justice Mumbai	25/05/2007	30/05/2007	01/06/2007	
8.	Priyesh Bheda R.No.703, Bldg.No.16 Vijay Park, Opp. Kasar Wadwali, Ghadbunder Road, Thane (West)	01/06/2007	12/06/2007	19/06/2007	
9.	Shri D.A. Dube New Mhada Colony 25E Flat No.101 Opp N.N.P 1 Film City Road Goregaon (E)	20/07/2007	20/07/2007	27/08/2007	
10.	Smt. Rajlakshmi Sridhar,PS Ministry of Law & Justice Mumbai	19/07/2007		01/08/2007	
11.	Priyesh Bheda R.No.703, Bldg.No.16 Vijay Park, Opp. Kasar Wadwali, Ghadbunder Road, Thane (West)	25/07/2007	25/07/2007	20/08/2007	

Sr. No.	Name of Applicant	Date of RTI	Date of Receipt RTI	Date of Disposal RTI	Remark
12.	Mohd.Tamizuddin Main Villa Flat No. 4/A 40/34, Diamond Harbour Road , Kolkotta	31/07/2007	01/08/2007	03/08/2007	
13.	Dr. Anil G. Natu 560 Shaniwar Peth N.C. Kelkar Road Pune	06/08/2007	08/08/2007	08/08/2007	
14.	Ulhas T. Naik 19/B-3,Takshila, Mahakali Caves Road Andheri (East)	16/08/2007	16/08/2007	16/08/2007	
15.	Dr. Anil G. Natu 560 Shaniwar Peth N.C. Kelkar Road Pune	17/08/2007	20/082007	17/09/2007	
16.	Mohd.Tamizuddin Main Villa Flat No. 4/A 40/34, Diamond Harbour Road , Kolkotta	23/08/2007	27/08/2007	27/08/2007	
17	Shri D.A. Dube New Mhada Colony 25E Flat No.101 Opp N.N.P 1 Film City Road Goregaon (E)	27/08/2007	30/08/2007	06/09/2007	
18	Niraj Kumar I.P. Building, E-109, Panday Nagar, New Delhi	14/08/2007		10/09/2007	
19	Shri Bhausahab Bansi Patole House No.267,Konhdwa Dhawade, Tal. Haveli, PO NDA Khadawasla Dist. Pune	07/09/2007	10/09/2007	11/09/2007	
20	Shri Bhausahab Bansi Patole House No.267,Konhdwa Dhawade, Tal. Haveli, PO NDA Khadawasla Dist. Pune	15/09/2007	20/09/2007	25/09/2007	
21.	Man Mohan Tikku B-209, Navin Apartments Plot No.13, Sector-5 Dwarka, New Delhi	11/09/2007	21/09/2007	28/09/2007	
22.	H.L. Attri Flat No.114,(MIG),gf,Pkt B-6, Sector-4, Rohini, Delhi-110085	24/08/2007	26/09/2007	28/09/2007	
23.	Dev Ashish Bhattacharya 91-K Sector IV BKS Marg New Delhi	24/09/2007	12/010/2007	15/10/2007	

Sr. No.	Name of Applicant	Date of RTI	Date of Receipt RTI	Date of Disposal RTI	Remark
24.	V. Venkatesh Kumar 632/4, Joor Bagh, Near Mother Diary, Ram Bagh, Delhi	16/10/2007	19/10/2007	25/10/2007	
25.	Pradeep suman Jt. Commissioner Central Excise & Custom Central Excise & Custom Building Vadodara (Gujrat)	12/09/2007	30/10/2007 (New Delhi) 05/11/2007 (Mumbai)	06/11/2007	
26	Shri Bhausaheb Bansi Patole House No.267, Konhdwa Dhawade, Tal. Haveli, PO NDA Khadawasla Dist. Pune	03/08/2007		25/08/2009	
27.	Shri Bhausaheb Bansi Patole House No.267, Konhdwa Dhawade, Tal. Haveli, PO NDA Khadawasla Dist. Pune	23/11/2007	23/11/2007	04/12/2007	
28.	R.U.Shah 12 Shakti, 2 <sup>nd</sup> floor Dr.Charat Singh Colony Road Chakala Andheri (E)	20/11/2007	28/11/2007	14/12/2007	

Sr.No.	Name of the Applicant	Date of RTI Application	Date of receipt of Application`	Date of Disposal /Reply	Remark
1	Laxman Singh 19, Kaharan Nikat Aabkaari Chowki, Mujaffar Nagar,	4.3.2008	10.3.2008 New Delhi 31.3.2008 Mumbai	22.4.2008 New Delhi 31.3.2008 Mumbai	
2	Imtyaz Mohd. Bagwan 266, Guruwar Peth, Vaheji Market, Karad, Dist. Satara 415 770	4.8.2008	6.8.2008	11.8.2008	
3	B.H.Merchant 3/B/10 2 <sup>nd</sup> Floor, Majithia Nagar, C.H.S.Ltd. S.V.Road, Kandivali (W), Mumbai 400 067	24.9.2008	30.9.2008	24.10.2008	
4	Imtyaz Mohd. Bagwan 266, Guruwar Peth, Vaheji Market, Karad, Dist. Satara 415 770	1.10,.2008	6.10.2008	24.10.2008	
5	Mukesh M. Chandiramani Navjeevan Society, Bldg. No. 7A, Flat No. 30, 8 <sup>th</sup> Fl. Lamington Rd. Mumbai 400 008	9.10.2008	25.11.2008	25.11.2008	



6	Mukesh M. Chandiramani Navjeevan Society, Bldg. No. 7A, Flat No. 30, 8 <sup>th</sup> Fl. Lamington Rd. Mumbai 400 008	29.10.2008	25.11.2008	25.11.2008	
7	Mukesh M. Chandiramani Navjeevan Society, Bldg. No. 7A, Flat No. 30, 8 <sup>th</sup> Fl. Lamington Rd. Mumbai 400 008	29.11.2008	15.12.2008	15.12.2008	
8	Nitin Mahajan 214, Ram Vihar, Near Anand Vihar, New Delhi-110092	Nil	18.11.2008 New Delhi 1.12.2008 Mumbai	18.12.2008 New Delhi 5.12.2008 Mumbai	
9	Mr. D.R.Thakur 3/C Karim Court, 3 <sup>rd</sup> Pasta Lane Colaba, Mumbai	26.11.2008	1.12.2008	8.12.2008	

Sr.No.	Name of the Applicant	Date of RTI Application	Date of receipt of Application`	Date of Disposal /Reply	Remark
1	Shri Subhash C.Agarwal,1775,Kucha Lattushah, Dariba,Delhi-6	16.1.2009	29.1.2009, New Delhi 12.2.2009	16.2.2009	
2	Smt. Sushma P.Gangurde, 309,Gangurde House, Kevani Naka, Amboli, S.V.Road, Andheri(W)	16.1.2009	16.1.2009	19.1.2009	
3	Shri Sanjay Bedia, M/s.Naina Trdg, D/6, Royal Opara House Bldg,New Queens Road, Opara House, Mumbai	20.1.2009	23.2.2009	25.2.2009	
4	Shri Afroj Aalam, Hammed Faiz F/56, 23, Sir. Sayyed Road, Batala House, Okhala, New Delhi	27.1.2009	13.2.2009 New Delhi 23.2.2009	26.2.2009	
5	Anupama S.Deshmukh, 801,Kirtika Tower, Sion Trombay Road, Chembur, Mumbai	7.1.2009	13.1.2009	15.1.2009	
6	Anupama S.Deshmukh, 801,Kirtika Tower, Sion Trombay Road, Chembur, Mumbai	30.1.2009	2.2.2009	6.2.2009	
7	Shri Narendra T.Bhatia Dhanaydeep Society Post :Karavali, Tal:Karjat, Dist:	13.4.2009	15.4.2009	16.4.2009	

	Raigad				
8	Aftab Qureshi, Advocate, Mahapalika Marg, Azad Maidan Police Station Compound, Mumbai	19.3.2009	25.3.2009	2.4.2009	
9	Anupama S.Deshmukh, 801,Kirtika Tower, Sion Trombay Road, Chembur, Mumbai	7.5.2009	10.5.2009	11.5.2009	
10	Sanjay Udeshi & Company, 402-B, Vikas Building, 4 <sup>th</sup> floor, NGN Vaidya Road, Near Horniman Circle, Fort	13.7.2009`	13.7.2009	14.7.2009	
11	Meera Joshi A-18, Vrindavan Society, Makarpura Road, Vododara-	10.7.2009	20.7.2009	23.7.2009	
12	Mani Ram Sharma, Nakul Niwas, Behind Roadwaysw Depot, Sardarshahar-331 403, Distt. Churu(Raj)	17.6.2009	23.7.2009	27.7.2009	
13	E.M.Desai, Vastu Nagar Society, Plot No.B-4, B.K.Road, Market yard Pune	31.8.2009	7.9.2009	22.9.2009	
14	The Supdt. of Police, CBI/SCB, Mumbai Spl.Cri.Branch, A-2 Wing, 8 <sup>th</sup> floor, CGO Complex, C.B.D.Belapur,Navi Mumbai	29.9.2009	29.9.2009	9.10.2009	
15	Rajiv Agarwal, J-260, Saket, New Delhi	18.9,.2009	22.9.2009	7.10.2009	
16	S.P.Goyal, 103-A Krishna Chambers, 59, New Marine Lines, Mumbai	29.9.2009	5.10.2009	4.11.2009	
17	V.B.Tiwari,Advocate, 46, Islam Bldg, 1 <sup>st</sup> floor, Veer Nariman Road, Fort, Mumbai	12.10.2009	12.10.2009	10.11.2009	
18	Dr. Kamal D-47, Marg No. 11, Saket, New Delhi-17	7.10.2009	12.10.2009	4.11.2009	
19	Shri VEJANINC(N.G.O.) Shri Kumar Dhotre, Kamba Vilege, Vasant Vihar, Bhivandi, Thane	29.9.2009	5.10.2009	14.10.2009	

Sr.No.	Name of the Applicant	Date of RTI Application	Date of receipt of Application`	Date of Disposal /Reply	Remark
1	V.B.Tiwari,Advocate, 46, Islam Bldg, 1 <sup>st</sup> floor, Veer Nariman Road, Fort, Mumbai	20.12.2009	29.12.2009	4.1.2010	
2	Smt. Hansi Devi Village Malihari, Post Juarad, Tal:Bhikiyasen Dist, Almoda, Uttakhaand	25.2.2010	28.3.2010	31.3.2010	
3	V.B.Tiwari,Advocate, 46, Islam Bldg, 1 <sup>st</sup> floor, Veer Nariman Road, Fort, Mumbai	3.2.2010	4.2.2010	16.2.2010	
4	Ajay Dharni, Major, Admn Officer, Central Ordance Depot, Kandivali(E), Mumbai	19.2.2010	3.3.2010	5.3.2010	
5	M/s. Dura Chem Industries, Vanmali Bhavan, 2 <sup>nd</sup> floor, Nzavroji Lane, Ghatkopar(W),Mumbai	19.4.2010	22.4.2010	6.5.2010	
6	Dr. Kamal D-47, Marg No. 11, Saket, New Delhi-17	28.4.2010	10.5.2010	11.5.2010	
7	Anand Anurag, Room No. 17, Type-III, MH-4, Faridabad	19.5.2010	3.6.2010	21.6.2010	
8	Mohd. Khilil Bhamala 1108/1109 Bridge View (S), 16/B Hansraj Lane, Byculla, Mumbai-4000 027	03.06.2010 21.06.2010	22.06.2010	28.06.2010	
9	Mr. Dilip Kumar Doshi M/s. Dura Chem Industries, Vanmali Bhavan, 2 <sup>nd</sup> floor, Nzavroji Lane, Ghatkopar(W),Mumbai	01.07.2010	07.07.2010	02.08.2010	
10	Romal Tulsidas Panchmatia R/O Shri Vallabh Opp.Hislop Collage, Civil Lines, Nagpur	07.07.2010	13.07.2010, New Delhi 27.07.2010 Mumbai	11.08.2010	
11	Shri M./P.Gupta C/2/2, Ashokl Vihar, Phase -2, Delhi	15.06.2010	15.07.2010 New Delhi 28.07.2010 Mumbai	09.08.2010	
12	Mr. Manish H. Milani 9, Shangrila Garden, Bund Garden Road, Pune	13.7.2010	27.7.2010	2.8.2010	
13	Shri Ayaz Khan	21.08.2010	25.8.2010	26.08.2010	

	302 Hormuzd Apartment 131, August Kranti Marg, Kemps Corner, Mumbai 400 036				
14	Mr. Manish H. Milani 9, Shangrila Garden, Bund Garden Road, Pune	13.8.2010	18.8.2010	24.8.2010	
15	Shri M.B.Bijekar Ushaneel Co.-Op.Hsg. Soc. R.No.8, 4 <sup>th</sup> Floor, Usha Nagar, Kalyan	4.10.2010	7.10.2010	12.10.2010	
16	A.Rajagopalan A-17, Indira Devi Apts. 18, Gopalkrishnan Street, T. Nagar, Chennai	25.05.2010 29.03.2010	01.09.2010 New Delhi 07.10.2010 Mumbai	19.10.2010	
17	Shri Ajay Patil Raj Haven Gardan, Near Rajan Nagarkar House, Sadasr, Nagpur 440 001	24.09.2010	28.09.2010	19.10.2010	
18	Anup G. Mundara Maheshwari Bldg. 1 <sup>st</sup> Floor, Jambhul Naka, Thane (W)	26.11.2010	29.11.2010	2.12.2010	
19	Mr. Manish H. Milani 9, Shangrila Garden, Bund Garden Road, Pune	16.10.2010	25.10.2010	27.10.2010	
20	Mr. Manish H. Milani 9, Shangrila Garden, Bund Garden Road, Pune	23.11.2010	29.11.2010	30.11.2010	
21	V.B.Tiwari,Advocate, 46, Islam Bldg, 1 <sup>st</sup> floor, Veer Nariman Road, Fort, Mumbai	13.11.2010, 2.12.2010	3.12.2010	2.2.2011	
22	Shri Ayaz Khan 302 Hormuzd Apartment 131, August Kranti Marg, Kemps Corner, Mumbai 400 036	20.8.2010	08.09.2010	13.09.2010	
23	Dr.R.G. Tawara A/11, Vijay Raj Sankal, Aundh Baner, D.P.Road, Pune	11.12.2010	20.12.2010	20.12.2010	
24	Dr.R.G. Tawara A/11, Vijay Raj Sankal, Aundh Baner, D.P.Road, Pune	27.12.2010	31.12.2010	25.01.2011	

Sr.No.	Name of the Applicant	Date of RTI	Date of	Date of	Remark
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		Application	receipt of Application`	Disposal /Reply	
1	Mr. Harish V. Milani 9, Shangrila Garden, Bund Garden Road, Pune	14.01.2011	17.01.2011	13.01.2011	
2	Tej Gautam Varad Vinayak B-311, Mangal Arambha, Kora Kendra, Borivali (W) Mumbai 400 092	24.02.2011	25.02.11	18.03.2011	
3	Samir V. Zaveri 127 Mumbadevi Road, Daya Mandir Bldg. 3 <sup>rd</sup> Floor, Mumbai 400 003	02.03.2011	04.03.2011	07.03.2011	
4	Tejasvi Bandivadekar Varad Vinayak B-311, Mangal Arambha, Kora Kendra, Borivali (W) Mumbai 400 092		11.04.2011	20.04.2011	
5	M/s. Dura Chem Industries, Vanmali Bhavan, 2 <sup>nd</sup> floor, Nzavroji Lane, Ghatkopar(W),Mumbai	21.2.2011	3.3.2011	4.3.2011	
6	Shri Ishwari Prasad A.Bangaria,Advocate, A-306, 3 <sup>rd</sup> floor, Ramaji House, Jambhulwadi,Dobi Talao Mumabi-2	15.4.2011	19.4.2011	20.4.2011	
7	M/s.Michael Devid Geremiah, Quresh Badruddin Ghadiali,A/8, Hamilton Bldg, 44.G.M.Rathod Marg, Mazgaon,	23.2.2011	14.3.2011	18.3.2011	
8	Samir V. Zaveri 127 Mumbadevi Road, Daya Mandir Bldg. 3 <sup>rd</sup> Floor, Mumbai 400 003	16.5.2011	19.5.2011	23.5.2011	
9	Shri Deepak Agarwal, 459/A-2, Shah & ;Nahar Ind.Estate, Dhanraj Mill Compound, Lower Parel (West),Mumbai	31.3.2011	7.4.2011	2.6.2011	
10	Samir V. Zaveri 127 Mumbadevi Road, Daya Mandir Bldg. 3 <sup>rd</sup> Floor, Mumbai 400 003	9.5.2011	16.5.2011	9.6.2011	
11	Aseem Takyar Plot No. 144, Phase-I, Udyog Vihar, Gurgaon, Harayana	12.7.2011	13.7.2011	2.8.2011	

12	Shri Deepak Agarwal, 459/A-2, Shah & ;Nahar Ind.Estate, Dhanraj Mill Compound, Lower Parel (West),Mumbai	27.10.2011	11.11.2011	8.12.2011	
13	Shri. Shailesh P.Mehta 2 <sup>nd</sup> floor, Lever Bros Bungalos, Silver Oaks Estate, 45,J. Warden Road, Mumbai-26	14.11.2011	18.11.2011	24.11.2011	

Sr.No.	Name of the Applicant	Date of RTI Application	Date of receipt of Application`	Date of Disposal /Reply	Remark
1	Shri Wadhawe K. S. Suyog Colony, Parbhani 431 401	18.12.2011	22.12.2011	4.1.2012	
2	Jasbeer Singh Malik Chember No. 31, Supreme Court Compound, Bhagwandas Road, New Delhi	4.11.2011	15.11.2011 New Delhi 23.1.2012 Mumbai	1.12.2011 New Delhi 3.2.2012 Mumbai	
3	Shri Ram Chandra Ghailot, 167, Post Mangali, Hisar, Hariyana	12.12.2011	03.1.2012 New Delhi 16.1.2012 Mumbai	12.1.2012 New Delhi 3.2.2012 Mumbai	
4	Narpat Singh 316, Hanuman A Sector BJS Colony, Jodhpur, Rajasthan 342010	20.3.2012	27.3.2012	29.3.2012	
5	Rahi Gaikawad The Hindu Kasturi Bldg. 1 <sup>st</sup> Fl. Jamshedji Tata Road, Churchgate, Mumbai 400 020	17.12.2011	21.2.2012 New Delhi 24.2.2012 Mumbai	21.2.2012 New Delhi 6.3.2012 Mumbai	
6	Deepak Agarwal 459/A/2 Shah & Nahar Industrial Estate, Dhanraj Mill Compound, Lower Parel (W), Mumbai-400 013	12.3.2012	19.03.2012	23.03.2012	
7	Shri Arun P. Gundy B/208 Mangal Arambha Kora Kendra, Borivali (W), Mumbai 400 092	26.4.2012	30.4.2012	09.05.2012	
8	Shri Sanket Ramnath Patil, T/39,/206 Pratiksha Nagar, Sion Koliwada, Mumbai 400 022	8.2.2012	24.2.2012	6.3.2012	
9	Military Engineering	20.3.2012	27.3.2012	29.3.2012	Received

	Services, Garrison Engineer, (Army) Utility Jodhpur  Narpat Singh 316, Hanuman A Sector BJS Colony, Jodhpur, Rajasthan 342010				letter from Department we numbered & file
10	Shri Asho B. Kulgod 403 Best View, Opp. Dindoshi Bus Depo Yashodham, Goregaon Mumbai 400 063	3.8.2012	7.8.2012	9.8.2012	
11	Mr. Sharad Shyam Lohia 710, Embassy Centre, Nariman Point, Mumbai 400 021	Nil	1.8.2012 Commissioner of Income Tax, Mumbai 10.8.2012 Min. of Law	13.8.2012	
12	Dr. Rohidas G. Taware H/11, Vijay Raj Sankul, Aundh/ Baner D.P.Road, Pune 411 007	18.7.2012	25.7.2012	6.8.2012	
13	Shri Kamleshwar Prasad Shah 9/457, Khichripur, New Delhi 110091	20.6.2012 10.7.2012	7.8.2012 Pay & Account Office New Delhi 21.8.2012 Mumbai	21.8.,2012	
14	Rekha Roy Asriwad C.H.S.Ltd. Sector 29, F/17 (302) Vashi, Navi Mumbai 400 703	5.10.2012	12.10.2012	16.10.2012	
15	M.K.Sangani Advocate 36, Dr. M.B. Velkar Street, Mody Bldg. Kolbhat Lane, Kalbadevi, Mumbai	5.11.2012	9.11.2012	19.11.2012	

Sr.No.	Name of the Applicant	Date of RTI Application	Date of receipt of Application`	Date of Disposal /Reply	Remark
1	A.K.Tiwari, Col,HQ, Sardan Command,Pune	27.12.2012	3.1.2013	NIL	File only for information
2	Shri R.K.Jain, 1512-B, Bhisham Marg,Wazir Nagar, New Delhi	13.5.2013	20.5.2013	21.5.2013	
3	Smt. Sumanbai Pawar	12.11.2012	17.12.2012	7.1.2013	

	Nalanda Nagar, Post Bhusawal, Dist: Jalgaon,		New Delhi 4.1.2013 Recd Mumbai		
4	Shri R.R.Shetty,Adv. Kamanwala Chambers, 4 <sup>th</sup> floor, Sir. P.M.Rd, Fort Mumbai	7.11.2012	2011.2012	14.1.2013	
5	Shri H.P.Chaturvedi, M/o Law & Justice, Mumbai	9.11.2012	9.11.2012	7.12.2012	
6	Shri Ashok, 87,Sindhu, 1 <sup>st</sup> floor, Flat No.6, Marine Drive, Mumbai-20	22.12.2012	31.12.2012	4.1.2013	
7	Mrs. Kalpana R. Kutty 503, Mhase Ali, Opp.Vegitable Market Uttam Nagar,Pune-23	16.1.2013	21.1.2013	23.1.2013	
8	Mrs. Kalpana R. Kutty 503, Mhase Ali, Opp.Vegitable Market Uttam Nagar,Pune-23	15.2.2013	19.2.2013	22.2.2013	
9	Shri Mahadev C.Dutta 132/C,Bhagwat Wadi, 4 <sup>th</sup> floor, Room No. 45, Mumbai-400 002	20.4.2013	29.4.2013	NIL	Subject matter connected to State Govt.
10	Shri K.J.Raju, Old BMC Bldg,No.2/15, Raoli Camp,H.M.Road, Sion Koliwada, Mumbai- 22	23.7.2013	5.8.2013	6.8.2013	
11	Shri Salim Saikh,Adv 95, 1 <sup>st</sup> floor, East Street, Galleria, 2421 Camp, Pune	24.8.2013	29.8.2013	16.9.2013	
12	Shri Satish Ganokar, C/o Law Cometera consults, 2 <sup>nd</sup> floor Bldg.No.42, Veer Nariman Road, Flora Fountain, Mumbai-23	15.10.2013	21.10.2013	21.10.2013	
13	Shri Satish Ganokar, C/o Law Cometera consults, 2 <sup>nd</sup> floor Bldg.No.42, Veer Nariman Road, Flora Fountain, Mumbai-23	30.10.2013	30.10.2013	30.10.2010	
14	Shri Satish Ganokar, C/o Law Cometera consults, 2 <sup>nd</sup> floor Bldg.No.42, Veer Nariman Road, Flora Fountain, Mumbai-23	2.12.2013	9.12.2013	9.12.2013	
15	Shri Ramesh	25.10.2012	28.10.2013	30.10.2013	



	S.Mandalkar, At Matola, Ward No.1, Tal: Matola, Dist: Bhuldhana				
16	Shri P.K.Vinodkumar, Flat No. 1,Sankalp Plot No.41, Sect.21, Nerul Navi Mumbai	7.11.2013	11.11.2013	13.11.2013	
17	Shri R.K.Jain 1512-B,Bhishm Pitamah Marg, Wazir Nagar, New Delhi	13.5.2013	20.5.2013	21.5.2013 6.12.2013	
18	Shri Confederation of Real Estate Developers, 4/5,Sayadri House, Trimbak Road, Near MICO,Circle,Nashik	NIL	6.12.2013	6.12.2013	

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1	Shri Sanjay J.Phagnekar, Sheetal Apt, B/8, behind Thane Dist: Co.Op.Bank Ltd, Patil Pada, Kulgaon, Badlapur	6.1.2014	9.1.2014	13.1.2014	
1-A	Shri Sanjay J.Phagnekar, Sheetal Apt, B/8, behind Thane Dist: Co.Op.Bank Ltd, Patil Pada, Kulgaon, Badlapur	20.1.2014	24.1.2014	28.1.2014	
2	Shri Ehetesham Qutabuddin Siddiqi UT/49, Anda Cell, Mumbai Central Prison, Aurtur Road, Mumbai-400 011	23.12.2013	7.2.2014	10.2.2014	
3	Shri Abhijit A.Pradhan 2/202,Goldan next, Mira Bhyander Road, Bhyander (East)	4.3.2014	4.3.2014	21.3.2014	
4	Shri Ajinkya S.Reddy 104A, Kumar Pratik Anand Nagar, Near TNC fire brigade, Sun City Road, Pune	14.3.2014	18.3.2014	21.3.2014	
5	Shri Ashok S.Kamble 12-C Ganesh Hights, Ganesh Nagar,Dapodi, Pune-411 012	25.3.2014	1.4.2014	2.4.2014	
6	Smt. Savitri V.Joshi Gokul Niwas, Somesh Colony behind kala Mandir, Nanded	30.5.2014	3.6.2014	5.6.2014	

7	Smt. Savitri V.Joshi Gokul Niwas, Somesh Colony behind kala Mandir, Nanded	11.6.2014	19.6.2014	16.7.2014	
8	Shri Deepak.R.Shinde Mangal deep, Plot No.11, Hotel Relex, behind Kaulokar-Patil Nagar, Kaneriwadi, Tal: Karveer, Dist: Kolhapur,	2.7.2014	8.7.2014	11.7.2014	
09	As per register 09 is a Quarterly Statement Number				
10	Shri Deepak.R.Shinde Mangal deep, Plot No.11, Hotel Relex, behind Kaulokar-Patil Nagar, Kaneriwadi, Tal: Karveer, Dist: Kolhapur,	21.07.2014	04.08.2014	04.08.2014	
11.	Sub.Maj/BS-I Shinde Laxman D. (Retd.) Flat No.20 Chaitraban Co.op., Hsg., Society, Mohan Nagar, Chinchwad, Pune-19	31.07.2014	05.08.2014	12.08.2014	
12.	Bhatkar Mumtaz ahmed Younus Ayesha Apartment, 2 <sup>nd</sup> Floor, Flat No.204, 148 Maulana Azad Rd. Mumbai-400008	08.08.2014	12.08.2014	12.08.2014	
13.	Shri Deepak.R.Shinde Mangal deep, Plot No.11, Hotel Relex, behind Kaulokar-Patil Nagar, Kaneriwadi, Tal: Karveer, Dist: Kolhapur,	09.08.2014	19.08.2014	26.08.2014	
14.	Shri Alark L. Desai Gayatri Mandhir, Nr. CKP Hall, Kharkar Ali Thane (W)	18.08.2014	19.08.2014	16.09.2014	
15.	Shri Alark L. Desai Gayatri Mandhir, Nr. CKP Hall, Kharkar Ali Thane (W)	19.08.2014	20.08.2014	16.09.2014	
16.	Shri rakesh Kumar Gaur 204,17C,Saraswati MHADA Customs Colony Aadi Shakaracharya Marg, Pawai, Mumbai-76	09.09.2014	12.09.2014	26.09.2014	

17.	Dr. B.N. Ramaesh Dy. DGFT and CPIO M/o. commerce New CGO Bldg., new Marine Lines, Mumbai-20	18.09.2014	26.09.2014	30.09.2014	
18.	Shri Jagannath D. Parkhi Bldg. No.24, Plice Wireless Colony, Chavan Nagar, Pashan Road, Pune-411 008	18.11.2014	18.11.2014	20.11.2014	
19.	Shri Jayant, 87, SINDHU, Flat No.6 1 <sup>st</sup> floor, Marine Drive, Mumbai- 2	03.11.2014	21.11.2014	25.11.2014	
20.	Shri Jayant, 87, SINDHU, Flat No.6 1 <sup>st</sup> floor, Marine Drive, Mumbai- 2	03.11.2014	21.11.2014	01.12.2014	
18.	Shri Jagannath D. Parkhi Bldg. No.24, Plice Wireless Colony, Chavan Nagar, Pashan Road, Pune-411 008	18.11.2014	18.11.2014	20.11.2014	
19.	Shri Jayant, 87, SINDHU, Flat No.6 1st floor, Marine Drive, Mumbai- 2	03.11.2014	21.11.2014	25.11.2014	
20.	Shri Jayant, 87, SINDHU, Flat No.6 1st floor, Marine Drive, Mumbai- 2	03.11.2014	21.11.2014	01.12.2014	

Sr.No.	Name of the Applicant	Date of RTI Application	Date of receipt of Application`	Date of Disposal /Reply	Remark
1.	Shri R.K. Jain, 1512 B, Bishma Pitama Marg, Vazir Nagar, New Delhi 110 003.	--	01.01.2015	30.01.2015	
2.	Ms. Manisha Gogri, 56/11, Indralaya Bldg., Jain Society, Sion (West), Mumbai 400 022.	03.02.2015	10.02.2015	11.02.2015	
3.	Ms. Sarla S. Parekh, Bharatiya Bhavan, 5 <sup>th</sup> Floor, 72 Marine Drive, Mumbai 400 020.	06.02.2015	10.02.2015	11.02.2015	
4.	Shri Devandra S. Doctor, C/2, Sonawala Bldg., No.4 Tardeo, Mumbai 400 002.	10.02.2015	19.02.2015	19.02.2015	

5.	Shri Vilas Laxman Bhagat, 137/1, Ajay Niketan, S.M. Road, Chafegalli, Chunabhatti, Mumbai 400 022.	21.02.2014(15)	10.03.2015	16.03.2015	
6.	Shri Bhagwandas Varma, The Pines Hsg. Society, Jagtap Mala, Shivaji Chowk, Nisarg Dat Nagar, Nasik Road 422 101.	22.04.2015	27.04.2015	07.05.2015	
7.	Ms. Manisha Gogri, 56/11, Indralaya Bldg., Jain Society, Sion (West), Mumbai 400 022.	03.02.2015	10.02.2015	11.05.2015	
8	Shri Bhagwandas Varma, The Pines Hsg. Society, Jagtap Mala, Shivaji Chowk, Nisarg Dat Nagar, Nasik Road 422 101.	25.05.2015	03.06.2015	04.06.2015	
9.	Ms. Manisha Gogri, 56/11, Indralaya Bldg., Jain Society, Sion (West), Mumbai 400 022.	11.05.2015	28.05.2015	28.05.2015	
10.	Ms. Sarla S. Parekh, Bharatiya Bhavan, 5 <sup>th</sup> Floor, 72 Marine Drive, Mumbai 400 020.	30.06.2015	08.07.2015	05.08.2015	
11.	Smt. Kishori S. Toraskar, A/503 Saidham Loyola Co.op. Hsg. Soc., Nahur Village, Mulund (W), Mumbai 400 080.	24.07.2015	24.07.2015	05.08.2015	
12.	Shri Pramod Shivaji Nadkar, B-1/303, Moraj Residency, Palm Beach Road, Sanpada, Navi Mumbai 400 705	28.07.2015	28.07.2015	02.09.2015	
13.	Ms. Sangeeta Verma, The Pines Hsg. Society, Jagtap Malo, Shivaji Chowk, Nisarg Dat Nagar, Nasik Road 422 107.	21.09.2015	24.09.2015	28.09.2015	

**(NIRAJ KUMAR)**  
**Assistant Legal Advisor & CPIO**

MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS  
BRANCH SECRETARIAT  
MUMBAI -400 020

